## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 50 OF 2017**

Dated: 20<sup>th</sup> December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

New Usha Nagar Co-Operative Housing Society Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

## **ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **05.02.2018**.

**COURT MASTER**